

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:494

ANSWERED ON:02.03.2007

WINDING UP OF MONITORING COMMITTEES MEANT FOR RURAL DEVELOPMENT SCHEMES

Ahir Shri Hansraj Gangaram;Patil Smt. Rupatai Diliprao Nilangekar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is contemplating to wind up the Monitoring Committees constituted to investigate and monitor the schemes pertaining to Ministry of Rural Development;
- (b) if so, the reasons therefor;
- (c) whether some new system is proposed after abolishing these committees;
- (d) if so, the details thereof; and
- (e) the number of districts in which sittings of the said committees have been held as per rule since their constitution, till date?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU)

(a) No, Sir.

(b) to (d) Does not arise.

(e) As per information received from States and Districts, 125 districts organized at least one meeting of District level Vigilance & Monitoring Committee after their reconstitution in October, 2004 to March 2005, 341 districts during 2005-06 and 345 districts during 2006-07 till date.